

WRIT PETITION (S)

FILING NUMBER: 2711/2020

Dharmendra Kumar & Ors

: PETITIONER

Vs

The State of Jharkhand and Ors

: RESPONDENTS

BENCH : S.J

CAVEAT: Clear

CFS:

PETITION : 20/-

AFIDAVIT : 5/- & 15/-

VAKALATNAMA: 15/-

DEFECT IF ANY :

5. Name of the petitioner number 2 & 4 mentioned on Vakalatnama may be verified with name mentioned on cause title page as well as their signature on Vakalatnama.
6. C.F.S amounting Rs. 980/- only may be filed.
7. Due Advocate welfare Stamp of Rs.15/- each for both Vakalatnama and Due Advocates' Association Welfare Stamp for one Vakalatnama only may be filed.
8. Oath serial number does not appear on affidavit.
9. F/C or T/C of page number 24, 29 and T/C of page 41, 42 may be given.
10. Page 36 may be arranged in proper order.
11. All documents annexed may be certified to be true copies of their respective originals.
12. Nomenclature mentioned on index and Synopsis may be corrected. Year on index may also be corrected.
13. Column 10 of Presentation form may be filled up.

Ranjeet Kumar Pankaj

16/06/2020.